

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 2/AM16
SCHEDULED TO BE HELD ON 08.04.2015
(HELD ON 22.04.2015)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 2/87-NC-7/2015 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' which was scheduled to be held on 08.04.2015, was held on 22.04.2015 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri O.P. Sharma, Jt. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri Seikhomang Kipgen, Dy. DGFT

2. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

Case No.:31/7/87-ALC1/2013	Party Name:K.R.T. POLYMERS,	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00043/AM14/	RLA File :32/24/040/00001/AM14/	Lic.No/Date:3210062205 11.04.2013	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/48/2013-PC-II dated 20.04.2015, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Additive Masterbatch	1 kg	1. LLDPE Granules	0.91778 kg
		2. Alphacypermethrin Technical	0.16222 kg
RLA may take consequential action as per Policy / Procedures.			

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

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Case No.:1/10/87-ALC1/2014	Party Name:BLF POLYMERS PRIVATE LIMITED	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Deferred
HQ File :01/87/050/00089/AM15/	RLA File :56/24/040/00030/AM14/	Lic.No/Date:5610003324 05.12.2013	Defer Date:06.05.2015
Decision: In response to D/L dated 27.10.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.01.2015. Comments awaited from D/o C&PC.			

3	Case No.:2/33/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00307/AM15/	RLA File :15/24/040/00013/AM14/	Lic.No/Date:1510021433 07.03.2014	Defer Date:06.05.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 01.01.2015. Comments awaited from D/o C&PC.			

4	Case No.:42/7/87-ALC1/2014	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00061/AM15/	RLA File :30/24/040/00056/AM14/	Lic.No/Date:3010101402 26.03.2014	Defer Date:13.05.2015
	Decision: A D/L No. 7/139/2014-TSW dated 23.07.2014 was issued by DIPP firm. This was followed by Reminder from DGFT on 13.03.2015 giving 15 days time for submission of information. Reply awaited from the firm.			

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Case No.:1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	Defer Date:06.05.2015
Decision: In response to D/L dated 23.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.			

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Case No.: 2/14/87-ALC1/2014	Party Name: KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date: 2/87-ALC1/2015 22.04.2015	Status: Approved
HQ File : 01/87/050/00112/AM15/	RLA File : 05/23/040/00008/AM15/	Lic.No/Date: 0510384217 16.04.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/53/2014-PC-II dated 20.04.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound	1 kg	1. PVC Resins	0.540 kg
		2. Phthalate Plasticizers	0.415 kg
		3. PVC Stabilizer	0.021 kg
		4. Poly Propylene Granules	As per Packing Policy

RLA may take consequential action as per Policy / Procedures.

Case No.: 1/12/87-ALC1/2014	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date: 2/87-ALC1/2015 22.04.2015	Status: Deferred
HQ File : 01/87/050/00093/AM15/	RLA File : 02/24/040/00003/AM15/	Lic.No/Date: 0210203005 07.05.2014	Defer Date: 06.05.2015

Decision: In response to D/L dated 08.09.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.01.2015. Comments awaited from D/o C&PC.

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Case No.: 3/22/87-ALC1/2014	Party Name: BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date: 2/87-ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00191/AM15/	RLA File :03/94/040/00092/AM15/	Lic.No/Date:0310781090 08.05.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/23/2006-PC-II dated 20.04.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Desmodur L-75	1 kg	1. Toluene Diisocyanate (Desmodur T-80)	0.590 kg
		2. Tri Methylol Propane	0.107 kg
		3. Diethylene Glycol	0.053 kg
		4. Ethyl Acetate	0.250 kg

RLA may take consequential action as per Policy / Procedures.

Case No.: 10/14/87-ALC1/2014	Party Name: MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date: 2/87-ALC1/2015 22.04.2015	Status: Deferred
HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	Defer Date:06.05.2015

Decision: In response to D/L dated 31.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Comments awaited from D/o C&PC.

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Case No.: 2/24/87-ALC1/2014	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00212/AM15/	RLA File :05/24/040/00434/AM14/	Lic.No/Date:0510386973 21.05.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/79/2014-PC-II dated 20.04.2015, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Di-Butyl Phthalate (I)	1 kg	1. Phthalic Anhydride	0.540 kg
		2. Iso Butanil	0.540 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 9/21/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Deferred
HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	Defer Date:06.05.2015
Decision: In response to D/L dated 29.09.2014, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 25.11.2014. Comments awaited from D/o C&PC.			

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Case No.:4/21/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00157/AM15/	RLA File :05/23/040/00136/AM15/	Lic.No/Date:0510389169 27.06.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/53/2014-PC-II dated 20.04.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound	1 kg	1. PVC Resins	0.540 kg
		2. Phthalate Plasticizers	0.415 kg
		3. PVC Stabilizer	0.021 kg
		4. Poly Propylene Granules	As per Packing Policy

RLA may take consequential action as per Policy / Procedures.

	Case No.:1/18/87-ALC1/2014	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Deferred
13	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	Defer Date:06.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.09.2014 and 24.10.2014. Comments awaited from D/o C&PC.				

	Case No.:7/30/87-ALC1/2014	Party Name:GALA SHRINK FIT	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
14	HQ File :01/87/050/00229/AM15/	RLA File :03/94/040/00088/AM15/	Lic.No/Date:0310786915 16.07.2014	Defer Date:13.05.2015
Decision: In response to D/L dated 10.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

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Case No.:14/22/87-ALC1/2014	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00202/AM15/	RLA File :04/24/040/00084/AM15/	Lic.No/Date:0410159057 22.07.2014	

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Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/59/2012-PC-II dated 22.04.2015, the Committee **approved** norms with 10% wastage on the net content of relevant Polycarbonate Sheet in the export product.

RLA may take consequential action as per Policy / Procedures.

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Case No.:22/30/87-ALC1/2014	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00244/AM15/	RLA File :04/24/040/00085/AM15/	Lic.No/Date:0410159121 30.07.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/112/2013-PC-II dated 17.04.2015, the Committee approved following adhoc norms:			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Empeyol E400 Empeyol 2E400 / Poly Propylene Glyco. 400	1 kg	1. Polypropylene Oxide	0.975 kg
		2. Antioxidant Irgastab PUR 55 Songnox 5721 LQ	0.014 kg
		3. Sodium Acid Pyro Phosphate Di Sodium Hydrogen Pyro Phosphate	0.017 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:5/32/87-ALC1/2014	Party Name:ASMACO PACKAGING INDUSTRIES	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Approved								
HQ File :01/87/050/00281/AM15/	RLA File :03/94/040/00385/AM15/	Lic.No/Date:0310787423 30.07.2014									
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/46/2015-PC-II dated 20.04.2015, the Committee approved following adhoc norms:											
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>LLDPE Flexible Stretch Film (Small Roll)</td><td>1 kg</td><td>LLDPE Flexible Stretch Film (Jumbo Roll)</td><td>1 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	LLDPE Flexible Stretch Film (Small Roll)	1 kg	LLDPE Flexible Stretch Film (Jumbo Roll)	1 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
LLDPE Flexible Stretch Film (Small Roll)	1 kg	LLDPE Flexible Stretch Film (Jumbo Roll)	1 kg								
RLA may take consequential action as per Policy / Procedures.											

	Case No.: 30/30/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
18	HQ File :01/87/050/00252/AM15/	RLA File :07/24/040/00192/AM15/	Lic.No/Date:0710106569 27.08.2014	Defer Date:06.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

19	Case No.:20/32/87-ALC1/2014	Party Name:RISHI TECHTEX LTD	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00296/AM15/	RLA File :03/95/040/00471/AM15/	Lic.No/Date:0310788796 05.09.2014	Defer Date:06.05.2015
	Decision: In response to D/L dated 02.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.01.2015. Comments awaited from D/o C&PC.			

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Case No.: 47/30/87-ALC1/2014	Party Name: GRASIM INDUSTRIES LTD.,	Meet No/Date: 2/87-ALC1/2015 22.04.2015	Status: Approved										
HQ File :01/87/050/00269/AM15/	RLA File :34/24/040/00145/AM15/	Lic.No/Date: 3410040542 12.09.2014											
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/80/2014-PC-II dated 17.04.2015, the Committee approved following adhoc norms:													
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td rowspan="2">Epoxy Resin (Epotec RD-108)</td> <td rowspan="2">1 kg</td> <td>1. Epichlorohydrin</td> <td>0.434 kg</td> </tr> <tr> <td>2. C12-C14 Fatty Alcohol</td> <td>0.740 kg</td> </tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Epoxy Resin (Epotec RD-108)	1 kg	1. Epichlorohydrin	0.434 kg	2. C12-C14 Fatty Alcohol	0.740 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY										
Epoxy Resin (Epotec RD-108)	1 kg	1. Epichlorohydrin	0.434 kg										
		2. C12-C14 Fatty Alcohol	0.740 kg										
RLA may take consequential action as per Policy / Procedures.													

Case No.: 27/42/87-ALC1/2014	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date: 2/87-ALC1/2015 22.04.2015	Status: Deferred
HQ File :01/87/050/00368/AM15/	RLA File :03/94/040/00558/AM15/	Lic.No/Date: 0310789415 18.09.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.: 21/36/87-ALC1/2014	Party Name: DSM INDIA PVT. LTD	Meet No/Date: 2/87-ALC1/2015 22.04.2015	Status: Approved										
HQ File :01/87/050/00330/AM15/	RLA File :31/83/040/00139/AM15/	Lic.No/Date: 3110064912 22.09.2014											
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009/PC-II dated 21.04.2015, the Committee approved following adhoc norms:													
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td rowspan="2">Arnite TO8 200 Unified Polybutylene Terephthalate (PBT) Compound</td> <td rowspan="2">1 kg</td> <td>1. PBT Chips/Granules base polymer</td> <td>1.0269 kg</td> </tr> <tr> <td>2. Loxiol G-32</td> <td>0.0031 kg</td> </tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Arnite TO8 200 Unified Polybutylene Terephthalate (PBT) Compound	1 kg	1. PBT Chips/Granules base polymer	1.0269 kg	2. Loxiol G-32	0.0031 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY										
Arnite TO8 200 Unified Polybutylene Terephthalate (PBT) Compound	1 kg	1. PBT Chips/Granules base polymer	1.0269 kg										
		2. Loxiol G-32	0.0031 kg										
RLA may take consequential action as per Policy / Procedures.													

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Case No.: 26/32/87-ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00302/AM15/	RLA File :34/24/040/00153/AM15/	Lic.No/Date:3410040569 23.09.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/80/2014/PC-II dated 17.04.2015, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Epoxy Resin (Epotech RD-103)	1 kg	1. Epichlorohydrin	0.982 kg
		2. 1,4 Butanediol	0.468 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 22/36/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00331/AM15/	RLA File :31/83/040/00141/AM15/	Lic.No/Date:3110064924 25.09.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009-PC-II dated 21.04.2015, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Arnite TZ 6280 (20% Glass Fibre Reinforced Micro sphere based PBT Compound)	1 kg	1. PBT Chips / Granules (base polymer)	0.6590 kg
		2. Glass Fibre Chopped Strands (Reinf. Agent)	0.2060 kg
		3. Micropearl Glass Beads (Reinf. Agent)	0.2060 kg
		4. Masterbatch (colorant)	0.0206 kg
		5. Ligalub / Loxiol G-32 (Mould Releasing Agent)	0.0052 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:28/32/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Approved																		
HQ File :01/87/050/00304/AM15/	RLA File :34/24/040/00166/AM15/	Lic.No/Date:3410040583 29.09.2014																			
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/23/2012-PC-II dated 20.04.2015, the Committee approved following adhoc norms:																					
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">PVC Heat Resistance Compound</td><td rowspan="4">1 kg</td><td>1. Poly Vinyl Chloride (PVC)</td><td>0.600 kg</td></tr><tr><td>2. Tri Octyl Trimellitate (TOTM)</td><td>0.050 kg</td></tr><tr><td>3. Diunecyl Phthalate (DUP)</td><td>0.140 kg</td></tr><tr><td>4. Stabilizer Calcium Zinc</td><td>0.050 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	PVC Heat Resistance Compound	1 kg	1. Poly Vinyl Chloride (PVC)	0.600 kg	2. Tri Octyl Trimellitate (TOTM)	0.050 kg	3. Diunecyl Phthalate (DUP)	0.140 kg	4. Stabilizer Calcium Zinc	0.050 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																		
PVC Heat Resistance Compound	1 kg	1. Poly Vinyl Chloride (PVC)	0.600 kg																		
		2. Tri Octyl Trimellitate (TOTM)	0.050 kg																		
		3. Diunecyl Phthalate (DUP)	0.140 kg																		
		4. Stabilizer Calcium Zinc	0.050 kg																		
RLA may take consequential action as per Policy / Procedures.																					

26	Case No.:13/42/87-ALC1/2014	Party Name:SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00354/AM15/	RLA File :24/24/040/00015/AM14/	Lic.No/Date:2410041595 30.09.2014	Defer Date:06.05.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

27	Case No.:32/42/87-ALC1/2014	Party Name:POLYGENTA TECHNOLOGIES LTD	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00373/AM15/	RLA File :03/95/040/00213/AM15/	Lic.No/Date:0310789866 30.09.2014	Defer Date:20.05.2015
	Decision: A D/L No. 46011/12/2015-PC.II dated 06.04.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

SEIKHOMANG KIPGEN
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28	Case No.:3/43/87-ALC1/2014	Party Name:R.R.KABEL LIMITED,	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00395/AM15/	RLA File :03/95/040/00808/AM14/	Lic.No/Date:0310789963 07.10.2014	Defer Date:06.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 27.01.2015. Comments awaited from D/o C&PC.				

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Case No.:2/30/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Approved																																						
HQ File :01/87/050/00224/AM15/	RLA File :31/83/040/00142/AM15/	Lic.No/Date:3110064954 08.10.2014																																							
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009-PC-II dated 21.04.2015, the Committee approved following adhoc norms:																																									
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">1. Arnite TV4 240 20% Glass Fibre Reinforced PBT Compound</td><td rowspan="3">1 kg</td><td>1. PBT Chips / Granules</td><td>0.8034 kg</td></tr><tr><td>2. Glass Fibre (Chopped Strands)</td><td>0.2060 kg</td></tr><tr><td>3. Black Master Batch 48 / 93</td><td>0.0175 kg</td></tr><tr><td rowspan="3">2. Akulon K-FKMOV5 / C / KN.00.73/76510 Unfilled Flame Retardant PA 6 (Nylon 6) Compound</td><td rowspan="3">1 kg</td><td>1. Nylon 6 Chips / Granules</td><td>0.6400 kg</td></tr><tr><td>2. Melamine Cynurate (MCA – 01)</td><td>0.3811 kg</td></tr><tr><td>3. Master Batch</td><td>0.0052 kg</td></tr><tr><td rowspan="3">3. Akulon K-FKMOV5 / CBK28020 Unfilled Flame Retardant PA 6 (Nylon 6) Compounded</td><td rowspan="3">1 kg</td><td>1. Nylon 6 Chips / Granules</td><td>0.6400 kg</td></tr><tr><td>2. Melamine Cynurate (MCA – 01)</td><td>0.3811 kg</td></tr><tr><td>3. Master Batch</td><td>0.0052 kg</td></tr><tr><td rowspan="4">4. Akulon K224-HG5 Black 25% Glass Fibre Mineral Filled Flame Retardant PA6 (Nylon 6 Compound)</td><td rowspan="4">1 kg</td><td>1. Nylon 6 Chips / Granules</td><td>0.7300 kg</td></tr><tr><td>2. Glass Fibre Chopped Strands</td><td>0.2575 kg</td></tr><tr><td>3. Master Batch</td><td>0.0056 kg</td></tr><tr><td>4. DSM PA HS FF</td><td>0.0035 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	1. Arnite TV4 240 20% Glass Fibre Reinforced PBT Compound	1 kg	1. PBT Chips / Granules	0.8034 kg	2. Glass Fibre (Chopped Strands)	0.2060 kg	3. Black Master Batch 48 / 93	0.0175 kg	2. Akulon K-FKMOV5 / C / KN.00.73/76510 Unfilled Flame Retardant PA 6 (Nylon 6) Compound	1 kg	1. Nylon 6 Chips / Granules	0.6400 kg	2. Melamine Cynurate (MCA – 01)	0.3811 kg	3. Master Batch	0.0052 kg	3. Akulon K-FKMOV5 / CBK28020 Unfilled Flame Retardant PA 6 (Nylon 6) Compounded	1 kg	1. Nylon 6 Chips / Granules	0.6400 kg	2. Melamine Cynurate (MCA – 01)	0.3811 kg	3. Master Batch	0.0052 kg	4. Akulon K224-HG5 Black 25% Glass Fibre Mineral Filled Flame Retardant PA6 (Nylon 6 Compound)	1 kg	1. Nylon 6 Chips / Granules	0.7300 kg	2. Glass Fibre Chopped Strands	0.2575 kg	3. Master Batch	0.0056 kg	4. DSM PA HS FF	0.0035 kg
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30	Case No.: 21/42/87-ALC1/2014	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00362/AM15/	RLA File :02/24/040/00127/AM15/	Lic.No/Date:0210205069 16.10.2014	Defer Date:06.054.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

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Case No.:47/42/87-ALC1/2014	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00388/AM15/	RLA File :07/24/040/00246/AM15/	Lic.No/Date:0710106849 16.10.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/14/2015-PC-II dated 20.04.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Sheet for Inner Liner	1 kg	1. LDPE Granules	0.102 kg
		2. LLDPE Granules	0.357 kg
		3. Nylon Granules	0.2550 kg
		4. Enhanced Polypropylene Resin	0.306 kg
RLA may take consequential action as per Policy / Procedures.			

32	Case No.: 11/42/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00352/AM15/	RLA File :15/24/040/00013/AM15/	Lic.No/Date:1510022030 17.10.2014	Defer Date:06.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

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Case No.:20/42/87-ALC1/2014	Party Name:OSTERN PRIVATE LTD.	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Approved												
HQ File :01/87/050/00361/AM15/	RLA File :02/24/040/00068/AM15/	Lic.No/Date:0210205103 29.10.2014													
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/13/2015-PC-II dated 20.04.2015, the Committee approved following adhoc norms:															
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>Watch Box, Jewellery Box & similar Container of Plastics</td><td>1 kg</td><td>Polypropylene</td><td>1.02 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Watch Box, Jewellery Box & similar Container of Plastics	1 kg	Polypropylene	1.02 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
Watch Box, Jewellery Box & similar Container of Plastics	1 kg	Polypropylene	1.02 kg												
RLA may take consequential action as per Policy / Procedures.															

	Case No.:22/42/87-ALC1/2014	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
34	HQ File :01/87/050/00363/AM15/	RLA File :02/24/040/00142/AM15/	Lic.No/Date:0210205102 29.10.2014	Defer Date:06.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

35	Case No.:41/42/87-ALC1/2014	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00382/AM15/	RLA File :04/24/040/00184/AM15/	Lic.No/Date:0410159660 31.10.2014	Defer Date:06.05.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

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36	Case No.:5/38/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00340/AM15/	RLA File :34/24/040/00195/AM15/	Lic.No/Date:3410040654 05.11.2014	Defer Date:06.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

37	Case No.:39/42/87-ALC1/2014	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00380/AM15/	RLA File :03/95/040/00630/AM15/	Lic.No/Date:0310790782 05.11.2014	Defer Date:06.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

38	Case No.:12/42/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00353/AM15/	RLA File :15/24/040/00016/AM15/	Lic.No/Date:1510022034 13.11.2014	Defer Date:06.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

39	Case No.:17/45/87-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00417/AM15/	RLA File :34/24/040/00174/AM15/	Lic.No/Date:3410040678 13.11.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

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Case No.: 4/42/87-ALC1/2014	Party Name: GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date: 2/87-ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00345/AM15/	RLA File :08/24/040/00247/AM15/	Lic.No/Date:0810133864 19.11.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/111/2008-PC-II dated 17.04.2015, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laminated Plastic Sheetings net eyelets	1 kg	1. HDPE woven fabrics unlaminated	0.506 kg
		2. LDPE Granules	0.506 kg
		3. Titanium Dioxide	0.239 kg
		4. Colour Pigment	0.5985 kg
		5. Wax	0.0047 kg
		6. U.V. Stabilizer	0.0047 kg
		7. Aluminium eyelets gorments sets	1.05 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.: 7/42/87-ALC1/2014	Party Name: SHRINATH FLEXI PACK PVT LTD	Meet No/Date: 2/87-ALC1/2015 22.04.2015	Status: Deferred
HQ File :01/87/050/00348/AM15/	RLA File :09/24/040/00084/AM15/	Lic.No/Date:0910061282 20.11.2014	Defer Date:06.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

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42	Case No.:25/42/87-ALC1/2014	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00366/AM15/	RLA File :02/24/040/00164/AM15/	Lic.No/Date:0210205229 25.11.2014	Defer Date:06.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

43	Case No.:42/42/87-ALC1/2014	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Approved
	HQ File :01/87/050/00383/AM15/	RLA File :04/24/040/00221/AM15/	Lic.No/Date:0410159815 02.12.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/59/2012-PC-II dated 22.04.2015, the Committee approved norms with 10% wastage on the net content of relevant Polycarbonate Sheet in the export product.				
RLA may take consequential action as per Policy / Procedures.				

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Case No.:40/42/87-ALC1/2014	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00381/AM15/	RLA File :04/24/040/00025/AM15/	Lic.No/Date:0410159852 08.12.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/26/2012-PC-II dated 20.04.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Grade Engopet EB35A1 Black 951	1 kg	1. Polyster Chips	0.636 kg
		2. Chopped Strands / Glass Fiber	0.358 kg

RLA may take consequential action as per Policy / Procedures.

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45	Case No.: 5/2/87-ALC1/2015	Party Name:FISHFA RUBBERS LIMITED	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00490/AM15/	RLA File :24/24/040/00018/AM15/	Lic.No/Date:2410041655 13.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to DIPP on 31.03.2015. Comments awaited from DIPP.				

46	Case No.: 3/2/87-ALC1/2015	Party Name:NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00488/AM15/	RLA File :08/24/040/00346/AM15/	Lic.No/Date:0810134394 23.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.				

47	Case No.: 4/2/87-ALC1/2015	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00489/AM15/	RLA File :08/24/040/00385/AM15/	Lic.No/Date:0810134417 29.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.				

48	Case No.: 7/2/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00492/AM15/	RLA File :31/83/040/00237/AM15/	Lic.No/Date:3110065256 05.02.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.				

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49	Case No.:8/2/87-ALC1/2015	Party Name:DSM INDIA PVT. LTD	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00493/AM15/	RLA File :31/83/040/00240/AM15/	Lic.No/Date:3110065285 16.02.2015	Defer Date:13.05.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.			

50	Case No.:6/2/87-ALC1/2015	Party Name:FISHFA RUBBERS LIMITED	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00491/AM15/	RLA File :24/24/040/00025/AM15/	Lic.No/Date:2410041683 25.02.2015	Defer Date:13.05.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.			

51	Case No.:9/2/87-ALC1/2015	Party Name:SRI RAMKARTHIC POLYMERS PRIVATE LIMITED,	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00494/AM15/	RLA File :32/24/040/00024/AM15/	Lic.No/Date:3210077470 05.03.2015	Defer Date:13.05.2015
	Decision: A copy of application has been forwarded to DIPP on 31.03.2015. Comments awaited from DIPP.			

52	Case No.:2/2/87-ALC1/2015	Party Name:PLAST TECH ENGINEERING	Meet No/Date:2/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00487/AM15/	RLA File :04/24/040/00296/AM15/	Lic.No/Date:0410160274 11.03.2015	Defer Date:13.05.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.			

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Case No.:1/2/87-ALC1/2015	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:2/87- ALC1/2015 22.04.2015	Status: Withdrawn
HQ File :01/87/050/00486/AM15/	RLA File :34/24/040/00335/AM15/	Lic.No/Date:3410041075 25.03.2015	

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Decision: The Committee considered the case as per the online generated Agenda and it was observed that the subject advance authorization was issued to firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP Vol. I vide decision taken by NC in its Meeting No. 46/87-ALC1/2013 held on 13.02.2014 (Case No. A-82). Hence, the Committee decided to **withdraw** the case.

Meeting ended with thanks to Chair and all participants.

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